GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3773 (H) TO BE ANSWERED ON 11th DECEMBER, 2019

TAX ON GRAPES EXPORT

3773(H). DR. BHARATI PRAVIN PAWAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether tax is being imposed on the export of grapes;
- (b) if so, the details of the taxes currently being imposed;
- (c) whether the Government is considering to abolish export tax on grapes to encourage export and to provide profitable price to the farmers; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

- (a) No, Sir. As on today, no tax is imposed on the export of grapes.
- (b), (c) & (d) Does not arise in view of (a) above.
